

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Est(RJS) 70/2009

Dated: 01st June, 2009

For Administrative exigencies, the transfers / postings of following officers in the rank of Civil /Addl. Civil Judge (Jr.Dn.) & Judicial Magistrate are ordered with immediate effect :-

S.No.	Name of officer	From	To	Vice
	Sarva Shri			Sarva Shri
1	Ms. Meenakshi Jain (ON REQUEST)	CJ(JD)JM, Bamanwas (Sawaimadhopur)	CJ(JD)JM, Vijay Nagar (Ajmer)	Siddharth Deep
2	Siddharth Deep (ON REQUEST)	CJ(JD)JM, Vi ay Nagar (Ajmer)	ACJ(JD)JM No. 4, Jodhpur	Dr. S.P. Pareek
3	Dr. Surya Prakash Pareek	ACJ(JD)JM No. 4, Jodhpur	CJ(JD)JM, Khajuwala (Bikaner)	Virendra Pratap Singh
4	Virendra Pratap Singh	CJ(JD)JM, Khajuwala (Bikaner)	CJ(JD)JM, Jayal (Merta)	Narendra Singh
5	Narendra Singh (ON REQUEST)	CJ(JD)JM, Jayal (Merta)	CJ(JD)JM, Digod (Kota)	Brijesh Kumar
6	Brijesh Kumar	CJ(JD)JM, Digod (Kota)	CJ(JD)JM, Bamanwas (Sawaimadhopur)	Ms. Meenakshi Jain
7	Brijesh Panwar	CJ(JD)JM, Doongla (Chittorgarh)	CJ(JD)JM, Simalwara (Dungarpur)	Vacant
8	Jagdish Prasad Sharma-VI	ACJ(JD)JM, Roopwas (Bharatpur)	CJ(JD)JM, Sikrai(Dausa)	P.P. Singh
9	Pravendra Pal Singh	CJ(JD)JM, Sikrai(Dausa)	ACJ(JD)JM, Roopwas (Bharatpur)	Jagdish Prasad Sharma-VI
10	Ms. Meena Agarwal (ON REQUEST)	CJ(JD)JM, Keshoraipata (Bundi)	ACJ(JD)JM No. 2, Alwar	Sita Ram Meena
11	Sita Ram Meena	ACJ(JD)JM No. 2, Alwar	CJ(JD)JM, Keshoraipatan (Bundi)	Ms. Meena Agarwal
12	Ms. Meghna Jain	CJ(JD)JM, Bar (Pali)	CJ(JD)JM, Desuri (Pali)	Surendra Khare
13	Surendra Khare	CJ(JD)JM, Desuri (Pali)	CJ(JD)JM, Bar (Pali)	Ms. Meghna Jain

NOTES:

- The officers are directed to hand over charge in accordance with Order No. 24/P.I. Dated 23.11.1998.

2. The Officer who has been transferred on his own request from one place to another of his choice shall not be entitled to claim disturbance allowance & Joining period.

BY ORDER.

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1.6.20

REGISTRAR GENERAL